NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

18. C.P. (IB)/1178(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: Hi-Tech Engineering Industries
Vs
Syska Led Lights Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Parikshit Desai, Ld. Proxy Counsel for the Operational Creditor present through virtual mode. Adv. Umang Mehta for the Corporate Debtor present through physical mode.
2. Proxy Counsel for the Operational Creditor submits that the arguing Counsel is not available.
3. At the request of Operational Creditor, the matter is adjourned to **06.08.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/